

**Indo-Soviet Seminar on International Law**

5226. SHRI R.V. SWAMINATHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indo-Soviet seminar on International Law was held in Moscow; and

(b) if so, the outcome of the seminar?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA) :

(a) Yes, Sir. The Indo-Soviet seminar on international law was held in Moscow from June 27th to July 4th, 1977.

(b) The seminar on international law was in the nature of exchange of views at purely scientific and academic level between the delegations of the Indian Society of International Law and the Soviet Association of International Law and the Academy of Sciences on the following subjects of international law: (i) progressive development and codification of international law; (ii) law relating to outer space activities; (iii) law of international organisations; and (iv) law of the sea.

**Seventh American Fleet in Indian Ocean**

5227. DR. BAPU KALDATY: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the activities of the Seventh American Fleet have recently increased in the Indian Ocean;

(b) if so, the details thereof; and

(c) what steps have been taken by Government to protest against the activities?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA) :

(a) and (b). The Government are not aware of any significant increase in the level of U.S. naval activity in the Indian Ocean.

(c) Under International law, littoral state can object to the movement of foreign war ships in the high seas. The question of protest, therefore, does not arise.

**Agitation Notice by All India Engineering Employees Union Divisional Branch, Ujjain**

5228. DR. LAXMINARAYAN PANDEYA :

SHRI HUKAM CHAND KACHWAI :

SHRI SUBHASH AHUJA :

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state :

(a) whether the attention of Government has been drawn to the serious situation arising out of agitation notice given by the All India Engineering Employees Union Divisional Branch, Ujjain in support of their demands; and

(b) if so, their reaction thereto?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA) :

(a) and (b). The matter falls essentially in the State sphere and has been brought to the notice of the Govt. of Madhya Pradesh.

**नकली दवाएं के दंडित व्यक्ति**

5229. श्री ओम प्रकाश त्यागी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों में कितने नकली दवा निर्माता पकड़े गए हैं तथा उनमें से कितने व्यक्तियों को इसके लिए सजा मिली है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

**Sanction of Amount to Patients of Maharashtra under Employees State Insurance Scheme**

5230. DR. BAPU KALDATY: Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state :

(a) whether under Employees State Insurance Scheme in Maharashtra, the hospital gets Rs. 12 per day per patient;